

**Central Administrative Tribunal
Principal Bench**

OA No.810/2019

New Delhi, this the 14th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Manisha Yadav
Aged about 22 years,
Group 'B', Special Educator (Primary)
D/o Sunil Kumar
R/o Flat No.71-A, Platinum Enclave,
Sector-18, Rohini,
Delhi 110 089. ... Applicant.

(By Advocate : Shri S. N. Sharma)

Vs.

1. The Chairman
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area, Surya Niketan Rd.,
Delhi 110 092.
2. Govt. of NCT of Delhi
Through its Chief Secretary
Near India Gandhi Indoor Stadium,
Delhi Secretariat, IP Estate,
Delhi 110 002, ... Respondents.
3. The Director
CBSE
Shiksha Kendra 2 Community Centre,
Preet Vihar,
New Delhi 110 092.

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

The subject matter of this OA is the same as the one in OA No.300/2018 (Himanshu Dabas & Others vs. Govt. of NCTD) and batch. Through a detailed judgment, today

itself, we dismissed the batch of OAs. Following the same, this OA is also dismissed.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/